

**Annexure – I**  
**Dharitrimaa Urja Private Limited Under Liquidation**  
**Date of Order: 27.08.2024 (received on 03.09.2024)**

S.No.	Name of Creditor	Details of Claims		Details of Claim admitted				List of Creditors : 23.11.2024					Remarks, if any	
		Date of receipt	Amount Claimed	Amount of claim admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in	Amount of Contingent Claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted		Amount of Claims Under verification
1	Central Bank of India	25.09.2024	1674202577	1674202577	Unsecured	NA	NA	NA	31.88%	NA	NA	NA	NA	
2	State Bank of India	24.09.2024	897785672.9	897785672.9	Unsecured	NA	NA	NA	17.10%	NA	NA	NA	NA	
3	Union Bank of India	18.09.2024	283967374	283967374	Unsecured	NA	NA	NA	5.41%	NA	NA	NA	NA	
4	Bank of India	22.11.2024	1421718176	1212778629	Unsecured	NA	NA	NA	23.10%	NA	NA	20,89,39,546.86	NA	Claim received after the due date i.e. 26.09.2024 of submitting the claim . So, we have admitted your CIRP admission claim.
5	Bank of Baroda	NA	1182351278	1182351278	Unsecured	NA	NA	NA	22.52%	NA	NA	NA	NA	Claim not submitted by the creditor, So, we have admitted your CIRP admission claim.